

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 134**  
**(IB)-184(PB)/2021**

**IN THE MATTER OF:**

M/s. Saraswati Securities Pvt Ltd  
v.  
M/s. MHG Land Stocklist Pvt Ltd

.... Petitioner/Applicant

.... Respondent

**Order Under Section 7 of IBC**

**Order delivered on 09.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Yashoj Guglani, Mr. Avdhesh Bairwa,  
Advocates.

**ORDER**

List the matter on 18.08.2021.

sd

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

sd

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**